

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1071
ANSWERED ON:20.03.2012
CENTRALLY PROTECTED MONUMENTS
Chowdhury Shri Adhir Ranjan

Will the Minister of CULTURE be pleased to state:

- (a) the details of Centrally protected monuments under the Archaeological Survey of India (ASI), State and UT-wise, alongwith their conditions;
- (b) whether the Government has formulated any action plan for maintaining and improving the conditions of the said monuments;
- (c) if so, the details thereof; and
- (d) the amount of funds likely to be spent on the said action plan alongwith the time by which the work is likely to be completed?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

- (a) The details of Centrally protected monuments under the Archaeological Survey of India (ASI) are given in annexure. The protected monuments are in a good state of preservation.
- (b)to(d) Conservation work of the monuments is a continuous process. Every year the Conservation Programme of monuments is reviewed wherein completed works are dropped and new works are incorporated depending upon the need of the repairs and availability of resources. The allocation of funds for conservation for current financial year is Rs.133.05 Crores.